

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...  
**ORIGINAL APPLICATION NO.060/00798/2018**

**Chandigarh, this the 24<sup>th</sup> day of July, 2018**

...  
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &  
HON'BLE MS. P. GOPINATH, MEMBER (A)**

...

Narinder Singh S/o Sh. Dharam Singh, aged about 47 years, SUPW (Socially Useful Productive Works) Teacher (Group C), presently deputed/attached with O/o Deputy Commissioner (Admn.) Navodaya Vidyalaya Samiti, Regional Office, Bay No. 26-27, Sector 31-A, Chandigarh – 160030.

**....Applicant**

**(Present: Mr. S.K. Rattan, Advocate)**

**Versus**

1. Union of India through the Secretary, Ministry of Human Resources Development, Department of School Education & Literacy, Shastri Bhawan, New Delhi – 110001.
2. The Commissioner, Navodaya Vidyalaya Samiti, Ministry of Human Resources Development, (Department of School Education & Literacy), B-15, Industrial Area, Sector 62, G.B. Nagar Noida (U.P.) 201309.
3. The Deputy Commissioner (Admn.), Navodaya Vidyalaya Samiti, Regional Office, Bay No. 26-27, Sector 31-A, Chandigarh – 160030.
4. The Principal, Jawahar Navodaya Vidyalaya, Pojewal, District Saheed Bhagat Singh Nagar, (Nawan Shahar) – 144524, Punjab.

**..... Respondents**

**(Present: Mr. Ram Lal Gupta, Advocate )**

**ORDER (Oral)  
SANJEEV KAUSHIK, MEMBER (J)**

1. Learned counsel for the respondents, under instructions from Mr. Sudhir, ASO, apprised this Court that the applicant has temporarily been attached to NVS, Regional Office, Chandigarh. He further stated that the matter regarding his permanent posting either at NVS, Regional Office, Chandigarh or NVS, SBS Nagar is under consideration and the orders would be issued shortly.

2. Learned counsel for the applicant submits that he has no objection if he is permanently posted to either of the above two stations.

3. In view of the above, the O.A. is disposed of, with a direction to the respondents to issue order with regard to permanent posting of the applicant.

4. Needless to mention that the parties will abide by their statement.

**(P. GOPINATH)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

**Dated: 24.07.2018**

‘mw’

